GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

RAJYA SABHA

STARRED QUESTION NO. 134. TO BE ANSWERED ON FRIDAY, THE 12TH FEBRUARY, 2021.

CRITERIA FOR AVAILING STARTUP FUND

134 SHRI MAHESH PODDAR:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that Government would set aside ₹ 1000 crore for investment in Indian startups;
- (b) if so, the details on how entrepreneurs can access this fund;
- (c) whether there would be any specific criteria, with regard to sector, type and scale of business, for access to this fund; and
- (d) whether Government plans to keep track of how funds taken from this account are utilized by startups?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO 134 FOR ANSWER ON 12TH FEBRUARY, 2021.

(a): Government has notified 'Startup India Seed Fund Scheme (SISFS)' to provide financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. SISFS shall provide financial assistance to startups via corpus of Rs. 945 crore that will be disbursed through selected incubators across India in 2021-25. The scheme is sector-agnostic and will support startups across all sectors. SISFS will be implemented by the Department for Promotion of Industry and Internal Trade (DPIIT). It will support an estimated 3,600 entrepreneurs through 300 incubators in the next 4 years.

(b)to(d): Details are available in the guidelines for Startup India Seed Fund scheme notified by this Department vide Notification No. S.O. 414(E) dated 21st January, 2021. This notification can be accessed at https://dipp.gov.in/sites/default/files/notification-Startup-29January2021_0.pdf
